

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FORBES TECHNOSYS LIMITED**

S. No	PARTICULARS	DETAILS
(1)	(2)	(3)
1	Name of the corporate debtor	Forbes Technosys Limited
2	Date of incorporation of corporate debtor	09-07-1991
3	Authority under which corporate debtor is incorporated / registered	ROC, Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U29290MH1991PLC062425
5	Address of the registered office and principal office (if any) of corporate debtor	Ground Floor, Torana Apartment, Sahar Road, Airport Mumbai, Andheri-(East), Mumbai - 400099
6	Date of closure of Insolvency Resolution Process	28-08-2026
7	Liquidation commencement date of corporate debtor	28-08-2026 (*)
8	Name and registration number of the insolvency professional acting as liquidator	Chetan T Shah; IBBI Regn no: IBBI/IPA-001/IP-P00026/2016-17/10059
9	Address and e-mail of the liquidator, as registered with the Board	Office No.3, Wing-A, Satyam Shopping Centre, M. G. Road, Ghatkopar, Mumbai – 400077; chetantshah@hotmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Office No.3, Wing-A, Satyam Shopping Centre, M. G. Road, Ghatkopar, Mumbai – 400077; chetantshah@hotmail.com liquidation.forbestechosys@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Forbes Technosys Limited on 28-08-2026 [(*) – Liquidator appointment order received on 31-08-2026]


Name and signature of liquidator
Chetan T. Shah

Date and place: 02-09-2026; Mumbai



